

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.151/230/HDB/2017
NAME OF THE COMPANY	Harica Drugs Pvt Ltd
NAME OF THE TRANSFEROR	Harica Drugs Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name	e of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju	an V. S. Raju on pelitiones	Advento	Vbrajn 1@gmail.m 9849120942	De

Counsel for Respondent(s):

Name of the	e Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.B. Raju, learned Counsel for the Applicant

CA disposed by separate orders.

Member (J)

Bm